

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3246-JK (LD) of 2024

DATED:- 14 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-LAW-OIC/3/2024

Dated:- 14- 03- 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.-3246 -JK(LD) of 2024 dated 14.03.2024

S. No.	Case titled	OIC
1.	Mohd Sharief and two others	Mr. Mohammad Rafi Khan presently posted as Dy. General Manager (Adm.)
2.	Amarjeet Kour W/o Lt. Hakumat Sing	
3.	Prem Nath Bhat & 16 Others	
4.	Mohd. Sharief Paddar & 10 others	
5.	Said Akbar Khan & 7 others V/S MD FDCL	
6.	Amarjeet Kour & 5 Ors	
7.	Jamil Ahmed Ganai	
8.	WP(c) No:3239/23 Mohd Iqbal Bhat V/s FDCL.	
9.	SWP NO 2306/19 Roop Lal V/s SFC	
10.	WP(c) No1780/23 Naresh Kumar Gupta V/s FDCL	
11.	WP(c) 922123 Nast Ahmed Sohil V/s SFC	
12.	CPSW No. 47/2017 in SWP No. 1079/2016 titled Imtiyaz Hussain Malik V/s State & Ors.	Sh. Roshan Jaggi, IFS, PCCF, J&K
13.	CPSW No. 315/2019 in SWP No. 767/2017 titled Naseema Akhter V/s State & Ors.	Sh. Roshan Jaggi, IFS, PCCF, J&K
14.	CPSW 10/2019 in SWP No. 427/2017 Rajinder Singh & Ors V/s Sourab Bhagat	Sh. Roshan Jaggi, IFS, PCCF, J&K
15.	WP(C) No. 1273/2022 titled M/s JK Agro Products V/s UT of J&K & Ors	Sh. Vishal Choudhary, SFS, DFO Marwah
16.	OA No. 198/2022 titled Madan Lal & Ors V/s UT of J&K & Ors.	Sh. Vishal Choudhary, SFS, DFO Marwah
17.	OA No. 61/197/2023 titled Zulkarnain Yousuf Butt V/s UT of J&K & Ors.	Sh. Vishal Choudhary, SFS, DFO Marwah
18.	WP(C) No. 253/2020 CM No. 470/2020 titled Mohd. Iqbal Dar V/s UT of J&K & Ors	Sh. Vishal Choudhary, SFS, DFO Marwah
19.	EXP No. 6/2022 CM No. 5759/2023 titled M/s Hans Raj Bharat Bhushan V/s UT of J&K & Ors.	Sh. Vishal Choudhary, SFS, DFO Marwah
20.	Mohd. Sharief and two others	Mr. Mohammad Rafi Khan, Dy. General Manager (Adm.) FDCL

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21.	Amarjeet Kour W/o Lt. Hakumat Singh
22.	Prem Nath Bhat & 16 others
23.	Mohd. Sharief Paddar & 5 others
24.	Said Akbar Khan & 7 others V/s MD FDCL
25.	Amarjeet Kour & 5 others
26.	Jamil Ahmed Ganai
27.	WP(C) No. 3239/2023 titled Mohd. Iqbal Bhat V/s FDCL
28.	SWP No. 2306/2019 titled Roop Lal V/s SFC
29.	WP(C) No. 1780/2023 titled Naresh Kumar Gupta V/s FDCL
30.	WP © No. 922/2023 titled Nasir Ahmed Sohil V/s SFC

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